Regarding problems faced by workers of a renowned multinational company

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): Sir, today I rise to bring to your attention the plight of gig economy workers, particularly those at Amazon India, including the warehouse staff and delivery drivers who are protesting against unfair wages and unsafe working conditions. These workers, the backbone of a global giant, earn as little as Rs. 10,000 a month while enduring long hours and immense pressure. Amazon claims to offer benefits like profit, fund and insurance, but the reality is far from these promises. The ongoing protests during the Black Friday event underscore the growing inequality in our economy and exploitation faced by these workers. In the words of our Leader of Opposition, Rahul Gandhi ji, India cannot progress while its workers remain exploited.

The corporations must prioritise people over profit. Justice over workers is not just a demand, it is a necessity for a fair and just society. These words remind us of our duty to stand with our workers and push meaningful change.

Hon. Chairman Sir, we urgently need a legislation to protect gig economy workers, ensuring fair wages, job security, social benefits. This is not merely a labour issue; it is also a moral and human rights issue.

HON. CHAIRPERSON: You can bring a private legislation.

SHRI B. MANICKAM TAGORE: Let us act decisively and send a clear message. Exploitation has no place in our economy. Together, let us build an India that treats its workers with dignity and respect. Thank you!